NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 48

C.P.(IB)501/MB/2020

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.02.2024**

NAME OF THE PARTIES: **CARYAIRE EQUIPMENTS INDIA PVT. LTD V/s WEATHERSPELL AIRCON ENGINEERS PVT. LTD.**

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Samrudhi Gholap, Advocate h/f Mr. Raghavedra, Advocate appeared for the Petitioner.
2. Adv. Sanam Kabre appeared for the Respondent.
3. Learned Counsel for the Respondent informs that copy of the petition is still not received by them.
4. Petitioner is directed to serve copy again and Respondent shall file reply within two weeks by serving advance copy to the Petitioner at least two days before the next date of hearing.
5. List this matter on **01.03.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna